

**TO BE UPLOADED ON THE WEBSITE OF SUPRME COURT**

**EXTENSION VALIDITY OF PROXIMITY CARDS**

The Hon'ble Judges Committee are pleased to extend the validity of all proximity cards issued to all the Advocates and Clerks, currently in use with validity of one year, for a period of 5 years from 01.01.2011 and in case of miscellaneous group for one year from 01.01.2011, if no other period is prescribed. Hence, individual members will not be required to seek any extension. The Members of Supreme Court Bar Association and Advocates-on-Record Association are reminded that in the event of a lawyer ceasing to be a lawyer or stopping practice in the Supreme Court, and in case of Advocates' Clerks, if he ceases to be in employment of the Advocate, intimation shall be sent to the Registry by concerned person/authority for de-activation of the card. Any card found to be in use in breach of the above conditions is liable to be deactivated forthwith.

*Reg (D.R.)  
upload on the website  
Done  
21.12*

*Alam  
21.12.2016  
Deputy Registrar (A.M.) PR*

✓ D.R. (CC)

*For uploading on website.*

*Alam.  
DR-CC  
22/12/2016*

Mr. Ramu